

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS
MEETING NO.05/AM20
(HELD ON 03.07.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 05/87-NC-7/2019 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 03.07.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Technical Expert (Consultant), D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Ashok Chander Bhatt, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-45	M/s Roaching Engineering Plastics(India) Pvt. Ltd.	HQ F. No. 01/87/050/00163/AM16/DES-VII	Status: Approved
NC No.:05/AM20 Dated: 03.07.2019	Adv. Lic. No. and Date 3410041199 dt.01.05.2015	RA F. No. 34/24/040/00030/AM16	

**Subject: Fixation of adhoc norms in respect of Advance Authorization
No. 3410041199 dt.01.05.2015.**

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00221/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polystone M Pressed Sheet 3000 x 1250 x 15 mm Color Natural Surface: Planed on both sides made out of Polythene	27341.020 Kg	UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 20 mm Color	51036.570 Kg	UHMWPE Powder (GUR 4150)	1.084Kg/Kg of Export

SHRI VIJAY KUMAR
Addl. DGFT
Directorate General of Foreign Trade
Department of Commerce
Udyog Bhawan, New Delhi-110011

Natural Surface: Planed on both sides made out of Polythene			
Polystone M Pressed Sheet 3000 x 1250 x 25 mm Color Natural Surface: Planed on both sides made out of Polythene	20050.080 Kg	UHMWPE Powder (GUR 4150)	1.084Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 30 mm Color Natural Surface: Planed on both sides made out of Polythene	13123.690 Kg	UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 40 mm Color Natural Surface: Planed on both sides made out of Polythene	32080.130 Kg	UHMWPE Powder. (GUR 4150)	1.05Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 50 mm Color Natural Surface: Planed on both sides made out of Polythene	10936.400 Kg	UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 20 mm Color Black, Similar RAL 9005 Surface: Planed on both sides made out of Polythene	2551.850 Kg	UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 25 mm Color Black, Similar RAL 9005 Surface: Planed on both sides	3645.470 Kg	COLOR PIGMENT-LAMP PIGMENT. (BLACK 101)	0.0034Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 30 mm Color Black, Similar RAL 9005 Surface: Planed on both sides made out of Polythene	8749.120 Kg	UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 50 mm Color Black, Similar RAL 9005 Surface: Planed on both sides made out of Polythene	546.810 Kg	COLOR PIGMENT-LAMP PIGMENT. (BLACK 101)	0.0034Kg/Kg of Export
Polystone M Pressed Sheet 3000 x 1250 x 15 mm Color Green, Similar RAL 6032 Surface: Planed on both sides made out of Polythene	4374.560 Kg	UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export

Polystone M Pressed Sheet 3000 x 1250 x 20 mm Color Green, Similar RAL 6032 Surface: Planed on both sides made out of Polythene	10207.310 Kg	COLOR PIGMENT-LAMP PIGMENT. (BLACK 101)	0.0034Kg/Kg of Export
		UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export
		COLOR PIGMENT-LAMP PIGMENT. (BLACK 101)	0.0034Kg/Kg of Export
		UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export
		COLOR PIGMENT- BRUFABLEND. (GREEN E 280306)	0.0034Kg/Kg content in Export
		UHMWPE Powder. (GUR 4150)	1.084Kg/Kg of Export
		COLOR PIGMENT- BRUFABLEND. (GREEN E 280306)	0.0034Kg/Kg of Export
RA may take consequential action as per Policy / Procedures			

Case No. A-46	M/s Fishfa Rubbers Ltd.	HQ F. No. 01/87/050/00386/AM18/ DES-VII	Status: Rejected
NC No.:05/AM20 Dated: 03.07.2019	Adv. Lic. No. and Date 2410042286 dt.16.10.2017	RA F. No. 24/24/040/00025/AM18	

**Subject: Correction in approved Norms fixed by Norms Committee VII in respect of
M/s Fishfa Rubbers Limited**

Decision: The committee considered the case as per agenda and noted that firm was given two opportunities for Personal Hearing. However, firm neither attended the Personal Hearing nor send any information. Therefore, committee decided to reject the case.

Case No. A-47	M/s SRF Ltd.	HQ F. No. 01/87/050/00033/AM16/DES-VII	Status: Approved
NC No.:05/AM20 Dated:03.07.2019	Adv. Lic. No. and Date 0410161374 dt.09.12.2015	RA F. No. 04/24/040/00194/AM16	

**Subject: Fixation of adhoc norms in respect of Advance Authorization
No. 0410161374 dt.09.12.2015.**

Decision: Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/106/2019/-TSW dated 12.06.2019, Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
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TUFBET BGF20 CFL WHITE{20% Glass filled PBT compound chips}	50000Kg	PBT Resins / Chips	1.025Kg/Kg content in Export
		GLASS FIBER/ CHOPPED STRANDS	10250Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-48	M/s SRF Ltd.	HQ F. No. 01/87/050/00179/AM17/DES-VII	Status: Approved
NC No.:05/AM20 Dated:03.07.2019	Adv. Lic. No. and Date 0410161794 dt.06.04.2016	RA F. No. 04/24/040/00267/AM16	

Subject: Fixation of adhoc norms in respect of Advance Authorization No. 0410161794
dt.06.04.2016.

Decision: Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/106/2019/-TSW dated 12.06.2019, Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
TUFNYL SB15G1XXX BLACK {Consisting of Nylon 6 compounded chips and 15% Glass Reinforced}	30000 Kg	NYLON CHIPS	1.025Kg/Kg content in Export
		GLASS FIBER / CHOPPED STRANDS	4612.5Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-49	M/s Zenith Industrial Rubber Products Pvt. Ltd.	HQ F. No. 01/87/050/00430/AM19/DES-VII	Status: Approved
NC No.:05/AM20 Dated:03.07.2019	Adv. Lic. No. and Date 0310822423 dt. 19.07.2018	RA F. No. 03/95/040/00351/AM19	

Subject: Request for inclusion of Import Item Stearic Acid

Decision: The committee considered the request of the firm and decided to include import item Stearic Acid with the quantity of 0.01Kg/Kg of Export Product in the minutes of Meeting No 19 which was held on 05.12.2018

Case No. A-50	M/s Zenith Industrial Rubber Products Pvt. Ltd.	HQ F. No. 01/87/050/00510/AM19/DES-VII	Status: Approved
NC No.:05/AM20 Dated:03.07.2019	Adv. Lic. No. and Date 0310822926 dt. 08.08.2018	RA F. No. 03/95/040/00441/AM19	

Subject: Request for inclusion of Import Item Stearic Acid

Decision: The committee considered the request of the firm and decided to include import item Stearic Acid with the quantity of 0.01Kg/Kg of Export Product in the minutes of Meeting No 20 which was held on 02.01.2019

4Case No. A-51	M/s Durlax Archtech Pvt. Ltd.	HQ F. No. 01/87/050/00068/AM18/DES-VII	Status: Deferred
NC No.:05/AM20 Dated:03.07.2019	Adv. Lic. No. and Date 0310812402 dt.10.04.2917	03/95/040/01073/AM17	

Subject: Fixation of norms in respect of Advance Authorization No. 0310812402 dated 10.04.2917

Decision: The committee considered the request of the firm for deferment of Personal Hearing and decided that another date for Personal Hearing may be given to the firm and deferred the case.

ONLINE CASES

1	Case No.:1/24/87-ALC1/2018	Party Name: SANGHVI TECHNO PRODUCTS	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00807/AM19/	RLA File :08/24/040/00373/AM16/	Lic.No/Date:0810137116 03.02.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

2	Case No.:32/25/87-ALC1/2018	Party Name: K.K. NAG PVT. LTD.,	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/01229/AM19/	RLA File :04/24/040/00227/AM16/	Lic.No/Date:0410161800 12.04.2016	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

3	Case No.:2/8/87-ALC1/2016	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00114/AM17/	RLA File :02/24/040/00024/AM17/	Lic.No/Date:0210206704 19.05.2016	
	Decision : The committee considered the case as per agenda and noted that Department of Chemicals and Petro Chemicals has sought certain information from the firm. Therefore, committee decided to defer the case.			

4	Case No.:157/24/87-ALC1/2018	Party Name: KRISHNA LAMICOAT PVT. LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
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Aditya Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HQ File :01/87/050/00963/AM19/	RLA File :07/24/040/00196/AM17/	Lic.No/Date:0710110349 01.09.2016	
Decision : The committee considered the reply of the firm and noted that firm has submitted information about Export as Polyester Film whereas as per the Advance Authorization description of Export Item is as LDPE film. Therefore, committee decided to seek clarification from the firm in this regard and deferred the case.			

Case No.: 187/24/87- ALC1/2018	Party Name: KRISHNA LAMICOAT PVT. LTD	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
HQ File :01/87/050/00993/AM19/	RLA File :07/24/040/00262/AM17/	Lic.No/Date:0710110643 11.11.2016	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.: 9/20/80-ALC2/2016	Party Name: INJECTOPLAST PVT.LTD	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
HQ File :01/80/050/00452/AM17/	RLA File :06/24/040/00026/AM17/	Lic.No/Date:0610038494 30.11.2016	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:177/24/87- ALC1/2018	Party Name: TINNA RUBBER AND INFRASTRUCTURE LTD.	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Approved																				
HQ File :01/87/050/00983/AM19/	RLA File :05/24/040/00252/AM16/	Lic.No/Date:0510401655 15.02.2017																					
Decision : The committee considered the case as per agenda and decided to ratify the license as under subject to all statutory clearances since import item is Radial Bus/Truck Tyre Scrap:-																							
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>Quantity</td></tr><tr><td>Ultra Fine Compounded Rubber /Reclaimed Rubber</td><td>1000MT</td><td>RADIAL BUS/TRUCK TYRE SCRAP</td><td>1000MT</td></tr><tr><td></td><td></td><td>RUBBER ACTIVATOR</td><td>15MT</td></tr><tr><td></td><td></td><td>RUBBER PROCESSING OIL</td><td>150MT</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	Ultra Fine Compounded Rubber /Reclaimed Rubber	1000MT	RADIAL BUS/TRUCK TYRE SCRAP	1000MT			RUBBER ACTIVATOR	15MT			RUBBER PROCESSING OIL	150MT	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity																				
Ultra Fine Compounded Rubber /Reclaimed Rubber	1000MT	RADIAL BUS/TRUCK TYRE SCRAP	1000MT																				
		RUBBER ACTIVATOR	15MT																				
		RUBBER PROCESSING OIL	150MT																				
RA may take consequential action as per Policy / Procedures																							

Case No.: 56/2/87-ALC1/2017	Party Name: INDOFIL INDUSTRIES LTD.	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Approved
HQ File :01/87/050/00113/AM18/	RLA File :03/94/040/00910/AM17/	Lic.No/Date:0310811358 22.02.2017	

Subir Kumar

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/0013/AM18, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
BUTYL ACRYLATE -CO-STYRENE-CO-METHYL METHACRYLATE POLYMER POWDER (INDOFIL PMA 175)	1Kg	BUTYL ACRYLATE	0.248Kg
		METHYL METHACRYLATE	0.428Kg
		STYRENE	0.371Kg
RA may take consequential action as per Policy / Procedures			

9	Case No.: 13/2/87-ALC1/2017	Party Name: DURLAX ARCHTECH PVT LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00070/AM18/	RLA File :03/94/040/01111/AM17/	Lic.No/Date:0310812403 10.04.2017	
Decision : The committee considered the request of the firm for deferment of Personal Hearing and decided that another date for Personal Hearing may be given to the firm and deferred the case.				

10	Case No.: 39/24/87-ALC1/2018	Party Name: KRISHNA LAMICOAT PVT. LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00845/AM19/	RLA File :07/24/040/00015/AM18/	Lic.No/Date:0710111480 26.04.2017	
Decision : The committee considered the reply of the firm and noted that firm has submitted information about Export as Polyster Film whereas as per the Advance Authorization description of Export Item is as LDPE film. Therefore, committee decided to seek clarification from the firm in this regard and deferred the case.				

11	Case No.: 66/24/87-ALC1/2018	Party Name: KRISHNA LAMICOAT PVT. LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00872/AM19/	RLA File :07/24/040/00122/AM18/	Lic.No/Date:0710112025 16.08.2017	
Decision : The committee considered the reply of the firm and noted that firm has submitted information about Export as Polyster Film whereas as per the Advance Authorization description of Export Item is as LDPE film. Therefore, committee decided to seek clarification from the firm in this regard and deferred the case.				

12	Case No.: 4/18/87-ALC1/2018	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00453/AM19/	RLA File :03/95/040/00434/AM18/	Lic.No/Date:0310815577 06.09.2017	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

Subp Kumar
 उप निदेशक, विदेश व्यापार/Dy. DCM
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

13	Case No.: 13/19/80-ALC2/2017	Party Name: HELVOET RUBBER AND PLASTIC TECHNOLOGIES INDIA P.L.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/80/050/00294/AM18/	RLA File :31/83/040/00086/AM18/	Lic.No/Date:3110066891 17.10.2017	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/80/050/00294/AM18, the Committee decided to ratify the license as under:-				
13	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	Fuel Pump sMTS Bkt Conductive (Net Weight = 5400 Kgs.)	1800000Number	Hosta Form EC140XF CD3068 BLACK PS (A7) (PLASTIC GRANULES){Polyacetal Copolymer} [Net wt. of Export Item sr. No. (1) 6096.00 kgs & (2) 2410.00]	1.05Kg/Kg content for each Export Product
	MTS Bkt Conductive (Net Weight = 2160 Kgs.)	600000Number		
	RA may take consequential action as per Policy / Procedures			

14	Case No.: 53/20/80-ALC2/2017	Party Name: GOLD MOHUR PROFILES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Rejected
	HQ File :01/80/050/00417/AM18/	RLA File :05/23/040/00421/AM18/	Lic.No/Date:0510405475 31.01.2018	
Decision : The committee noted that a DL was issued to firm on 25.02.2019, which was followed by a reminder on 21.05.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case				

15	Case No.: 126/24/87-ALC1/2018	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00932/AM19/	RLA File :05/24/040/00060/AM19/	Lic.No/Date:0510406340 08.05.2018	
Decision : The committee considered the case as per agenda and decided to ratify the license as under :				
15	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	TPR/ Thermoplastic Rubber Compound	200000Kg	Styrene Butadiene Styrene Co-Polymer	43584.9Kg
			Styrene Ethylene Butylene Styrene Co-Polymer	21792.5Kg
			K-Resin (Styrene Butadiene Copolymer)	144622.6Kg
RA may take consequential action as per Policy / Procedures				

16	Case No.: 47/5/80-ALC2/2018	Party Name: HELVOET RUBBER AND PLASTIC TECHNOLOGIES INDIA P.L.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
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HQ File :01/80/050/00096/AM19/	RLA File :31/83/040/00023/AM19/	Lic.No/Date:3110067061 24.05.2018
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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/80/050/00294/AM18, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Fuel Pump s mts bkt conductive (Net Weight = 7500 Kgs.)	2500000Number	HOSTA FORM EC140XF CD 3068 BLACK PS (A7) PLASTIC GRANULES {Polyacetal Copolymer} (NET WT. OF EXPORT ITEM SR.NO. (1) 8465 kgs & (2) 3614.4)	1.05Kg/Kg content for each Export Product
MTS BKT Conductive 9NET (Net Weight = 3240 Kgs.)	900000Number		
RA may take consequential action as per Policy / Procedures			

17	Case No.: 28/18/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00477/AM19/	RLA File :26/24/040/00003/AM19/	Lic.No/Date:2610012840 13.06.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

18	Case No.: 42/18/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00491/AM19/	RLA File :26/24/040/00001/AM19/	Lic.No/Date:2610012841 13.06.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

19	Case No.: 94/21/87-ALC1/2018	Party Name: SAMPARK INDUSTRIES LTD	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Rejected
	HQ File :01/87/050/00643/AM19/	RLA File :05/24/040/00102/AM19/	Lic.No/Date:0510406892 18.06.2018	
Decision : The committee noted that a DL was issued to firm on 26.02.2019, which was followed by a reminder on 21.05.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case				

20	Case No.: 5/8/80-ALC2/2018	Party Name: HINDUSTAN RUBBER INDUSTRIES	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/80/050/00128/AM19/	RLA File :05/23/040/00135/AM19/	Lic.No/Date:0510406939 21.06.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm				

However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.

21	Case No.: 51/21/87-ALC1/2018	Party Name: RELICAB CABLE MANUFACTURING LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00600/AM19/	RLA File :03/95/040/00463/AM19/	Lic.No/Date:0310823145 20.08.2018	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

22	Case No.: 53/21/87-ALC1/2018	Party Name: UNIFORM SYNTHETICS	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00602/AM19/	RLA File :03/95/040/00476/AM19/	Lic.No/Date:0310823153 20.08.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/0013/AM18, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
REACTIVE POLYAMIDE RESIN WITH FREE AMINO VISCOSITY AT 250 C 125 TO 175 POISES	1Kg	DIMER ACID	0.633Kg
		TETRAETHYLENE PENTAMINE	0.132Kg
		PENTAETHYLENE HEXAMINE	0.139Kg
		DIETHYLENE TRIAMINE	0.139Kg
RA may take consequential action as per Policy / Procedures			

23	Case No.: 124/21/87-ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00673/AM19/	RLA File :56/24/040/00007/AM19/	Lic.No/Date:5610005504 05.10.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/0013/AM18, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
SHORT OIL ALKYD RESIN - ALK	1Kg	PHTHALIC ANHYDRIDE	0.272Kg
		PENTAERYTHRITOL	0.214Kg
RA may take consequential action as per Policy / Procedures			

24	Case No.: 110/21/87-ALC1/2018	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File	RLA File	Lic.No/Date:0810143831	

(Signature)
 दिनेश कुमार / DINESH KUMAR
 एवं महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 Government of India

:01/87/050/00659/AM19/	:08/24/040/00214/AM19/	12.11.2018	
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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00659/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Multi Layer Co-Extruded Plastic Pouch (Packing Material)	500MT	Nylon 6 Chips	1.08Kg/Kg content in Export
		Enhanced Polyethylene Resin / Exceed	1.08Kg/Kg content in Export
		Low-Density Polyethylene (LDPE)	1.08Kg/Kg content in Export
		Retain TM 2000 Recycle Compatibilizer.	1.08Kg/Kg content in Export
		Linear Low Density Polyethylene (LLDPE)	1.08Kg/Kg content in Export
RA may take consequential action as per Policy / Procedures			

Case No.: 111/21/87-ALC1/2018	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date: 5/87-ALC1/2019 03.07.2019	Status: Approved
HQ File :01/87/050/00660/AM19/	RLA File :08/24/040/00215/AM19/	Lic.No/Date: 0810143830 12.11.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00660/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Multi Layer Co-Extruded Plastic Roll (Printed)	400MT	Nylon 6 Chips	1.05Kg/Kg content in Export
		Enhanced Polyethylene Resin / Exceed	1.05Kg/Kg content in Export
		Low-Density Polyethylene (LDPE)	1.05Kg/Kg content in Export
		Retain TM 2000 Recycle Compatibilizer.	1.05Kg/Kg content in Export
		Linear Low Density Polyethylene (LLDPE)	1.05Kg/Kg content in Export
RA may take consequential action as per Policy / Procedures			

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Case No.: 112/21/87-ALC1/2018	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date: 5/87-ALC1/2019 03.07.2019	Status: Approved
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A. K. Kumar
 उद्योग निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HQ File :01/87/050/00661/AM19/	RLA File :08/24/040/00216/AM19/	Lic.No/Date:0810143832 12.11.2018
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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00661/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Multi Layer Co-Extruded Plastic Roll (Plain)	350MT	Nylon 6 Chips	1.05Kg/Kg content in Export
		Enhanced Polyethylene Resin / Exceed	1.05Kg/Kg content in Export
		Low-Density Polyethylene (LDPE)	1.05Kg/Kg content in Export
		Retain TM 2000 Recycle Compatibilizer.	1.05Kg/Kg content in Export
		Linear Low Density Polyethylene (LLDPE)	1.05Kg/Kg content in Export
RA may take consequential action as per Policy / Procedures			

Case No.: 123/21/87-ALC1/2018	Party Name: METRO TYRES LIMITED	Meet No/Date: 5/87-ALC1/2019 03.07.2019	Status: Approved
HQ File :01/87/050/00672/AM19/	RLA File :30/24/040/00037/AM19/	Lic.No/Date:3010104512 20.11.2018	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. 7/222/2017-TSW dated 02.06.2019, Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended for Export of 1.0 MT of the product(MT)
SPECIAL NYLON HIGH SPEED BICYCLE TYRES WITH (MIN.7.5%) EPDM -with pre-import condition of Natural Rubber. EO period will be 6 months from the date of clearance of each consignment by customs as per P.N. No.62 dated 24.3.2017	340MT	Natural Rubber (with Pre import condition as the Natural rubber is covered under Appendix-4J).	0.2223
		Synthetic Rubber (PBR/SBR-1502)	0.1134
		Synthetic Rubber (EPDM)	0.08
		Carbon Black (N-330,N-550,N-660)	0.1735

		Rubber Chemicals (Antioxidants) (The CIF value of import item Sr.No.5 & 6 should not exceed 7% of the fob value).	0.0099
		Rubber Chemicals (Accelerators)	0.0099
		Nylon tyre Cord Fabric dipped (N6-420 D/1, N66- 420 D/1, N6- 840 D/1, Duraskin with RFL)	0.12
Note: There should be a value cap up for Sl.No. 5 and 6 of import list as per general note for all export product of H.B. Procedure Vo.II			
RA may take consequential action as per Policy / Procedures			

28	Case No.:98/21/87-ALC1/2018	Party Name: SAMPARK INDUSTRIES LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Rejected
	HQ File :01/87/050/00647/AM19/	RLA File :05/24/040/00491/AM19/	Lic.No/Date:0510408905 13.12.2018	
Decision : The committee noted that a DL was issued to firm on 26.02.2019, which was followed by a reminder on 21.05.2019. However, firm not replied to the DL. Therefore, committee decided to reject the case				

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Case No.: 1/22/87-ALC1/2018	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Approved																				
HQ File :01/87/050/00675/AM19/	RLA File :05/24/040/00457/AM19/	Lic.No/Date:0510408944 17.12.2018																					
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00675/AM19, the Committee decided to ratify the license as under:-																							
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>Quantity</td></tr><tr><td>TPR/ Thermoplastic Rubber Compounds</td><td>150000Kg</td><td>Styrene Butadiene Styrene Co-Polymer/SBS</td><td>67500Kg</td></tr><tr><td></td><td></td><td>Styrene Ethylene Butylene Styrene Co-Polymer/SEBS</td><td>63000Kg</td></tr><tr><td></td><td></td><td>K-Resin{ Styrene Butadiene Co-Polymer}</td><td>24000Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	TPR/ Thermoplastic Rubber Compounds	150000Kg	Styrene Butadiene Styrene Co-Polymer/SBS	67500Kg			Styrene Ethylene Butylene Styrene Co-Polymer/SEBS	63000Kg			K-Resin{ Styrene Butadiene Co-Polymer}	24000Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity																				
TPR/ Thermoplastic Rubber Compounds	150000Kg	Styrene Butadiene Styrene Co-Polymer/SBS	67500Kg																				
		Styrene Ethylene Butylene Styrene Co-Polymer/SEBS	63000Kg																				
		K-Resin{ Styrene Butadiene Co-Polymer}	24000Kg																				
RA may take consequential action as per Policy / Procedures																							

30	Case No.:108/23/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00806/AM19/	RLA File :08/24/040/00306/AM19/	Lic.No/Date:0810144276 09.01.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

31	Case No.:230/24/87-ALC1/2018	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019	Status: Withdrawn
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		03.07.2019	
HQ File :01/87/050/01036/AM19/	RLA File :03/94/040/00910/AM19/	Lic.No/Date:0310826520 22.01.2019	
Decision : The committee considered the reply of the firm wherein it was mentioned that the Advance Authorization has been surrendered to RA, Mumbai. Therefore, committee decided to withdraw the case.			

Case No.:273/24/87-ALC1/2018	Party Name: ARMOR PLAST LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
32 HQ File :01/87/050/01079/AM19/	RLA File :07/24/040/00261/AM19/	Lic.No/Date:0710114503 05.02.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.			

Case No.:2/25/87-ALC1/2018	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
HQ File :01/87/050/01199/AM19/	RLA File :05/24/040/00694/AM19/	Lic.No/Date:0510409827 28.02.2019	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/419/2019-TSW dated 01.07.2019, Committee decided to ratify license as under:			

	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	Automotive Rubber Parts - For Motor Vehicle (Article No. 6871665-02)	297900Number	CARBON BLACK N339	21044.3Kg
	Automotive Rubber Parts - For Motor Vehicle (Article No. 6875113-01)	324760Number		
33	Automotive Rubber Parts - For Motor Vehicle (Article No. 6852467-01)	70200Number		
	Automotive Rubber Parts - For Motor Vehicle (Article No. 6860789-02)	70000Number		
	Automotive Rubber Parts - For Motor Vehicle (Article No. 6885030-01)	24930Number		
	Automotive Rubber Parts - For Motor Vehicle (Article No. 6852223-04) (Total Net Contents of Imported Items in Export Product: CARBON BLACK N339: 19131.173 kgs.)	15000Number		

RA may take consequential action as per Policy / Procedures

Case No.: 21/25/87-ALC1/2018	Party Name: LOTUS ROOFINGS LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
HQ File :01/87/050/01218/AM19/	RLA File :04/24/040/00260/AM19/	Lic.No/Date:0410165264 01.03.2019	
Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.			
34 a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			

Case No.: 3/25/87-ALC1/2018	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
HQ File :01/87/050/01200/AM19/	RLA File :30/24/040/00053/AM19/	Lic.No/Date:3010104619 04.03.2019	
Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.			
35 a) Percentage net content of Import Item No.2 in Export b) GSM of Import Item No.2 c) Stage wise wastage at each stage of manufacture d) Except for Item No.2, How the wastage differs in each of raw material since at the initial stage all the raw material mixed in machine			

Case No.: 5/1/87-ALC1/2019	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved								
HQ File :01/87/050/01235/AM19/	RLA File :03/95/040/00979/AM19/	Lic.No/Date:0310827439 05.03.2019									
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01235/AM19, the Committee decided to adopt following norms:-											
36 <table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr> </thead> <tbody> <tr> <td>WATER SOLUBLE PHENOLIC RESIN CO-1007 (Liquid Phenolic Resole Resin, solid content 72 to 82%)</td><td>1Kg</td><td>PHENOL</td><td>0.610Kg</td></tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	WATER SOLUBLE PHENOLIC RESIN CO-1007 (Liquid Phenolic Resole Resin, solid content 72 to 82%)	1Kg	PHENOL	0.610Kg
EXPORT ITEM	QTY	IMPORT ITEM	Quantity								
WATER SOLUBLE PHENOLIC RESIN CO-1007 (Liquid Phenolic Resole Resin, solid content 72 to 82%)	1Kg	PHENOL	0.610Kg								
RA may take consequential action as per Policy / Procedures											

	Case No.: 7/1/87-ALC1/2019	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/01237/AM19/	RLA File :03/95/040/01241/AM19/	Lic.No/Date:0310827446 05.03.2019	
37	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product f) Percentage resin content in Export product			
	Case No.: 8/1/87-ALC1/2019	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/01238/AM19/	RLA File :05/24/040/00700/AM19/	Lic.No/Date:0510409862 06.03.2019	
38	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Net content of Import Item No. 7 in Export b) GSM of Import Item No. 7 c) Stage wise wastage at each stage of manufacture			
	Case No.: 15/1/87-ALC1/2019	Party Name: KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/01245/AM19/	RLA File :04/24/040/00232/AM19/	Lic.No/Date:0410165291 07.03.2019	
39	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Exact name of Export Product and its function b) Percentage net content of Polypropylene in Export			
40	Case No.: 17/1/87-ALC1/2019	Party Name: HARTEX RUBBER PRIVATE LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Approved

HQ File :01/87/050/01247/AM19/	RLA File :09/24/040/00607/AM19/	Lic.No/Date:0910067247 08.03.2019
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Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/141/2019-TSW , Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity (in Kg) recommended for per Kg of Export Product
High Performance Bicycle Tubes(Using different type of Rubber) (Excluding the weight of the valve) * Condition: The firm should account for 25014 Kgs of import item at sl.no.1 of import item list and 318486.66 Nos of Import item at Sl.No. 6 of Import item list in the export product reflecting in SBs duly endorsed by Customs.	56850Kg	Butyl Rubber	0.44
		EPDM Rubber	0.08
		Carbon Black	0.26
		Rubber Chemicals(HS CODE-38121000)Anti oxidants,Accellerators, Retarders,Peptizer and All Other Misc., Chemicals, Micro Crystalline Wax, Paraffin Wax(Other details as per coloumn 11 of ANF4A)	0.145
		Zinc Oxide	0.025
		Tube Valves	Net to Net
Note: There should be a value cap up for Sl.No. 4 of import list as per general note for all export product of H.B. Procedure Vo.II			
RA may take consequential action as per Policy / Procedures			

41	Case No.:22/1/87-ALC1/2019	Party Name: SWASTIK POLYMERS	Meet No/Date:5/87-ALC1/2019	Status: Approved
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Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
कॉम्प्लेक्स, एच.ए. 3, बी.ए. 3
Ministry of Commerce & Industry
सचिवालय भवन, नई दिल्ली
110002

		03.07.2019	
HQ File :01/87/050/01252/AM19/	RLA File :05/24/040/00707/AM19/	Lic.No/Date:0510409908 12.03.2019	
Decision : The committee considered the case as per agenda and decided to ratify the license as under :-			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity
EVA COMPOUND - RUBBERIZE GRADE (HIGH RESILIENCE & COMFORT) (IN VARIOUS COLOURS)	64MT	EVA (ETHYLENE VINYL ACETATE)	44.800MT
		ETHYLENE PROPYLENE DIENE MONOMER (EPDM) RUBBER	13.440MT
		PERKADOX 14S-FL	0.512MT
		DI OCTYL PHTHALATE(D.O.P.)	1.280MT
		STABLIZER HANSA DIS T-4	1.280MT
		BLOWING AGENT CELLCOM SK1	1.152MT
RA may take consequential action as per Policy / Procedures			

	Case No.: 32/1/87-ALC1/2019	Party Name: AMITEK INFRA PVT LTD	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
42	HQ File :01/87/050/01262/AM19/	RLA File :13/24/040/00132/AM19/	Lic.No/Date:1310049231 14.03.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

	Case No.: 36/1/87-ALC1/2019	Party Name: MEDICAP HEALTHCARE LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
43	HQ File :01/87/050/01266/AM19/	RLA File :34/24/040/00309/AM19/	Lic.No/Date:3410044987 20.03.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

	Case No.: 37/1/87-ALC1/2019	Party Name: MEDICAP HEALTHCARE LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
44	HQ File :01/87/050/01267/AM19/	RLA File :34/24/040/00310/AM19/	Lic.No/Date:3410044988 20.03.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

	Case No.: 40/1/87-ALC1/2019	Party Name: VIKAS MULTICORP LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
45	HQ File :01/87/050/01270/AM19/	RLA File :05/24/040/00732/AM19/	Lic.No/Date:0510410045 26.03.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

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Case No.: 42/1/87-ALC1/2019	Party Name: MALAYA RUB-TECH INDUSTRIES	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved																
HQ File :01/87/050/01272/AM19/	RLA File :10/24/040/00108/AM19/	Lic.No/Date:1010060160 27.03.2019																	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/160/2019-TSW dated 02.07.2019, Committee decided to ratify license as under:																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr><tr><td>NATURAL RUBBER- TSNR 20 (ISNR20 - WITH 126 MT OF TECHNICALLY SPECIFIED RUBBER 50 AND THICK BROWN CREPE 3X -100.8 MT.</td><td>252MT</td><td>TECHNICALLY SPECIFIED RUBBER 50</td><td>128.52MT</td></tr><tr><td></td><td></td><td>THICK BROWN CREPE 3 X</td><td>1.05Kg/Kg content in the Export</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	NATURAL RUBBER- TSNR 20 (ISNR20 - WITH 126 MT OF TECHNICALLY SPECIFIED RUBBER 50 AND THICK BROWN CREPE 3X -100.8 MT.	252MT	TECHNICALLY SPECIFIED RUBBER 50	128.52MT			THICK BROWN CREPE 3 X	1.05Kg/Kg content in the Export	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity																
NATURAL RUBBER- TSNR 20 (ISNR20 - WITH 126 MT OF TECHNICALLY SPECIFIED RUBBER 50 AND THICK BROWN CREPE 3X -100.8 MT.	252MT	TECHNICALLY SPECIFIED RUBBER 50	128.52MT																
		THICK BROWN CREPE 3 X	1.05Kg/Kg content in the Export																
RA may take consequential action as per Policy / Procedures																			

47

Case No.: 43/1/87-ALC1/2019	Party Name: MALAYA RUB-TECH INDUSTRIES	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved												
HQ File :01/87/050/01273/AM19/	RLA File :10/24/040/00105/AM19/	Lic.No/Date:1010060161 27.03.2019													
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/160/2019-TSW dated 02.07.2019, Committee decided to ratify license as under:															
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>Quantity</td></tr><tr><td>NATURAL RUBBER-TSNR 20 (ISNR20)</td><td>80MT</td><td>THICK BROWN CREPE 1 X</td><td>82MT</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	NATURAL RUBBER-TSNR 20 (ISNR20)	80MT	THICK BROWN CREPE 1 X	82MT	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity												
NATURAL RUBBER-TSNR 20 (ISNR20)	80MT	THICK BROWN CREPE 1 X	82MT												
RA may take consequential action as per Policy / Procedures															

Case No.: 44/1/87-ALC1/2019	Party Name: MULTIBASE INDIA LIMITED,	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
48 HQ File :01/87/050/01274/AM19/	RLA File :03/95/040/01329/AM19/	Lic.No/Date:0310827939 27.03.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

49 Case No.: 45/1/87-ALC1/2019	Party Name: MULTIBASE INDIA LIMITED,	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
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Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
अभियन्ता एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/01275/AM19/	RLA File :03/95/040/01327/AM19/	Lic.No/Date:0310827940 27.03.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

Case No.: 47/1/87-ALC1/2019	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
HQ File :01/87/050/01277/AM19/	RLA File :05/24/040/00746/AM19/	Lic.No/Date:0510410079 28.03.2019	
50	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Net content of Import Item No. 7 in Export b) GSM of Import Item No. 7 c) Stage wise wastage at each stage of manufacture		

Case No.: 1/2/87-ALC1/2019	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
51	HQ File :01/87/050/00001/AM20/	RLA File :05/24/040/00754/AM19/	Lic.No/Date:0510410091 29.03.2019
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm by DPIIT. Therefore, committee decided to defer the matter.			

Case No.: 7/2/87-ALC1/2019	Party Name: ELASTOMER INDIA MFG.CO.(PROP.ATUL J SHAH)	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
52	HQ File :01/87/050/00007/AM20/	RLA File :31/83/040/00002/AM20/	Lic.No/Date:3110067367 03.04.2019
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

Case No.: 4/2/87-ALC1/2019	Party Name: OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
53	HQ File :01/87/050/00004/AM20/	RLA File :05/24/040/00002/AM20/	Lic.No/Date:0510410129 03.04.2019
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

Case No.: 6/2/87-ALC1/2019	Party Name: VECTOR SURGICAL DISPOSABLES	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
54	HQ File :01/87/050/00006/AM20/	RLA File :10/24/040/00001/AM20/	Lic.No/Date:1010060165 05.04.2019
Decision : The committee considered the case as per agenda and decided to defer the matter for			

examination of the case by DPIIT

55	Case No.: 14/2/87-ALC1/2019	Party Name: SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00014/AM20/	RLA File :03/95/040/01356/AM19/	Lic.No/Date:0310828194 05.04.2019	
Decision : The committee considered the case as per agenda and decided to ratify the license as under :-				
55	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	Self Adhesive Polypropylene film (144gsm +/- 10%)	1500000Sq.meter	Polypropylene Film 80 mic = 66gsm +/- 10%)	1560000Sq.meter
			Adhesive (100% solid) Rubber Based Hot melt	30000Sq.meter
			Glassine Paper (60 gsm +/- 10%)	1560000Sq.meter
RA may take consequential action as per Policy / Procedures				

56	Case No.: 29/2/87-ALC1/2019	Party Name: SWASTIK POLYMERS	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00029/AM20/	RLA File :05/24/040/00011/AM20/	Lic.No/Date:0510410186 09.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

57	Case No.: 36/2/87-ALC1/2019	Party Name: EDATHALA POLYMERS PVT.LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00036/AM20/	RLA File :10/24/040/00002/AM20/	Lic.No/Date:1010060166 11.04.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm by DPIIT. Therefore, committee decided to defer the matter.				

58	Case No.: 34/2/87-ALC1/2019	Party Name: NATROYAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00034/AM20/	RLA File :34/24/040/00004/AM20/	Lic.No/Date:3410045043 11.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

59	Case No.: 35/2/87-ALC1/2019	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00035/AM20/	RLA File :56/24/040/00001/AM20/	Lic.No/Date:5610005595 12.04.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00035/AM 20, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
KETONIC RESIN	1Kg	CYCLOHEXANONE	0.85Kg
		PARAFORMALDEHYDE	0.31Kg
RA may take consequential action as per Policy / Procedures			

60	Case No.:40/2/87-ALC1/2019	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00040/AM20/	RLA File :03/95/040/01254/AM19/	Lic.No/Date:0310828378 16.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

61	Case No.:41/2/87-ALC1/2019	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00041/AM20/	RLA File :03/95/040/00990/AM19/	Lic.No/Date:0310828379 16.04.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

62	Case No.:39/2/87-ALC1/2019	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00039/AM20/	RLA File :05/24/040/00026/AM20/	Lic.No/Date:0510410274 16.04.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm by DPIIT. Therefore, committee decided to defer the matter.				

63	Case No.:2/5/87-ALC1/2019	Party Name: EDATHALA POLYMERS PVT.LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00113/AM20/	RLA File :10/24/040/00009/AM20/	Lic.No/Date:1010060181 17.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm by DPIIT. Therefore, committee decided to defer the matter.				

64	Case No.:1/5/87-ALC1/2019	Party Name: SWASTIK POLYMERS	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00112/AM20/	RLA File :05/24/040/00093/AM20/	Lic.No/Date:0510410610 17.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 18/5/87-ALC1/2019	Party Name: PRISTINE MELAMINE LLP	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
65	HQ File :01/87/050/00129/AM20/	RLA File :34/24/040/00055/AM20/	Lic.No/Date:3410045157 20.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 3/5/87-ALC1/2019	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
66	HQ File :01/87/050/00114/AM20/	RLA File :09/24/040/00072/AM20/	Lic.No/Date:0910067554 21.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 17/5/87-ALC1/2019	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
67	HQ File :01/87/050/00128/AM20/	RLA File :34/24/040/00344/AM19/	Lic.No/Date:3410045162 21.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 4/5/87-ALC1/2019	Party Name: GARWARE POLYESTER LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
68	HQ File :01/87/050/00115/AM20/	RLA File :03/94/040/00003/AM20/	Lic.No/Date:0310829191 22.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 5/5/87-ALC1/2019	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
69	HQ File :01/87/050/00116/AM20/	RLA File :03/95/040/00146/AM20/	Lic.No/Date:0310829178 22.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 6/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
70	HQ File :01/87/050/00117/AM20/	RLA File :03/95/040/00068/AM20/	Lic.No/Date:0310829171 22.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

71	Case No.: 7/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019	Status: Deferred
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Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		03.07.2019	
HQ File :01/87/050/00118/AM20/	RLA File :03/95/040/00069/AM20/	Lic.No/Date:0310829172 22.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:8/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
72 HQ File :01/87/050/00119/AM20/	RLA File :03/95/040/00089/AM20/	Lic.No/Date:0310829173 22.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:9/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
73 HQ File :01/87/050/00120/AM20/	RLA File :03/95/040/00019/AM20/	Lic.No/Date:0310829182 22.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:10/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
74 HQ File :01/87/050/00121/AM20/	RLA File :03/95/040/00116/AM20/	Lic.No/Date:0310829183 22.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:11/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
75 HQ File :01/87/050/00122/AM20/	RLA File :03/95/040/00115/AM20/	Lic.No/Date:0310829185 22.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:12/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
76 HQ File :01/87/050/00123/AM20/	RLA File :03/95/040/00140/AM20/	Lic.No/Date:0310829202 22.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:13/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
77 HQ File :01/87/050/00124/AM20/	RLA File :03/95/040/00141/AM20/	Lic.No/Date:0310829203 22.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Arp Kumar

Arp Kumar / DIPLOMA KUMAR
एव महाविदेशिक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महाविदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

78	Case No.:15/5/87-ALC1/2019	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00126/AM20/	RLA File :05/24/040/00037/AM20/	Lic.No/Date:0510410669 22.05.2019	

Decision : The committee considered the case as per agenda and decided to ratify the license as under :

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
TPR / Thermoplastic Compounds/ TPE	300000Kg	Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer:	162000Kg
		K-Resin ,Styrene Butadiene Copolymer	144000Kg
RA may take consequential action as per Policy / Procedures			

79	Case No.:14/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00125/AM20/	RLA File :03/95/040/00134/AM20/	Lic.No/Date:0310829207 23.05.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter.

80	Case No.:16/5/87-ALC1/2019	Party Name: KANODIA TECHNOPLAST LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00127/AM20/	RLA File :05/23/040/00086/AM20/	Lic.No/Date:0510410678 23.05.2019	

Decision : The committee considered the case as per agenda and decided to ratify the license as under :

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
METALLISED CAST POLYPROPYLENE FILM (10 MM TO 100 MM)	194.500MT	PROPYLENE COPOLYMERS (RD368CF)	200.335MT
RA may take consequential action as per Policy / Procedures			

81	Case No.:19/5/87-ALC1/2019	Party Name: CHIRIPAL POLY FILMS LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00130/AM20/	RLA File :08/24/040/00063/AM20/	Lic.No/Date:0810145354 24.05.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

82	Case No.:20/5/87-ALC1/2019	Party Name: SHRINATH ROTO PACK PVT LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0910067569	

:01/87/050/00131/AM20/	:09/24/040/00065/AM20/	24.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm			

	Case No.: 21/5/87-ALC1/2019	Party Name: WINDSON CHEMICAL PVT.LTD.	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
83	HQ File :01/87/050/00132/AM20/	RLA File :52/24/040/00008/AM20/	Lic.No/Date:5210043065 24.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.: 22/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
84	HQ File :01/87/050/00133/AM20/	RLA File :03/95/040/00064/AM20/	Lic.No/Date:0310829276 28.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

	Case No.: 23/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
85	HQ File :01/87/050/00134/AM20/	RLA File :03/95/040/00177/AM20/	Lic.No/Date:0310829278 28.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

	Case No.: 24/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
86	HQ File :01/87/050/00135/AM20/	RLA File :03/95/040/00178/AM20/	Lic.No/Date:0310829279 28.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

	Case No.: 25/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
87	HQ File :01/87/050/00136/AM20/	RLA File :03/95/040/00175/AM20/	Lic.No/Date:0310829280 28.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

	Case No.: 26/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
88	HQ File :01/87/050/00137/AM20/	RLA File :03/95/040/00176/AM20/	Lic.No/Date:0310829281 28.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
एवं महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industries
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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Case No.: 27/5/87-ALC1/2019	Party Name: CALCO POLY TECHNIK PVT LTD	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Approved												
HQ File :01/87/050/00138/AM20/	RLA File :05/23/040/00094/AM20/	Lic.No/Date:0510410745 28.05.2019													
Decision : The committee considered the case as per agenda and decided to ratify the license as under :															
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>Quantity</td></tr><tr><td>"Nylon Polyamide" PA6 Unfilled { Containing 90% Nylon 6}</td><td>55000Kg</td><td>Nylon 6 Chips</td><td>49500Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	"Nylon Polyamide" PA6 Unfilled { Containing 90% Nylon 6}	55000Kg	Nylon 6 Chips	49500Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity												
"Nylon Polyamide" PA6 Unfilled { Containing 90% Nylon 6}	55000Kg	Nylon 6 Chips	49500Kg												
RA may take consequential action as per Policy / Procedures															

90	Case No.: 28/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00139/AM20/	RLA File :03/95/040/00090/AM20/	Lic.No/Date:0310829285 28.05.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			

91	Case No.: 29/5/87-ALC1/2019	Party Name: UNIFORM SYNTHETICS,	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00140/AM20/	RLA File :03/95/040/00169/AM20/	Lic.No/Date:0310829295 28.05.2019	
	Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm			

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Case No.: 30/5/87-ALC1/2019	Party Name: AAACORP EXIM INDIA PVT. LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved												
HQ File :01/87/050/00141/AM20/	RLA File :03/94/040/00118/AM20/	Lic.No/Date:0310829307 29.05.2019													
Decision : The committee considered the case as per agenda and decided to ratify the license as under with the condition that all statutory clearance should be obtained as import item is LDPE recycled granules:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr><tr><td>Articles Made of LDPE (Bags of Polyethylene) Net Content Per M.T: 1) LDPE Granules = 0.850 M.T (Technical Characteristics: Film Grade, Quality: Standard Polymeric Material, Specification: Packaging) 2) LDPE Recycled Granules = 0.150 M.T (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification : Packaging)</td><td>100MT</td><td>LDPE GRANULES (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification: Packaging)</td><td>89.250MT</td></tr><tr><td></td><td></td><td>LDPE Recycled Granules (Technical Characteristics : Film Grade, Quality : Standard Polymeric</td><td>15.750MT</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	Articles Made of LDPE (Bags of Polyethylene) Net Content Per M.T: 1) LDPE Granules = 0.850 M.T (Technical Characteristics: Film Grade, Quality: Standard Polymeric Material, Specification: Packaging) 2) LDPE Recycled Granules = 0.150 M.T (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification : Packaging)	100MT	LDPE GRANULES (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification: Packaging)	89.250MT			LDPE Recycled Granules (Technical Characteristics : Film Grade, Quality : Standard Polymeric	15.750MT
EXPORT ITEM	QTY	IMPORT ITEM	Quantity												
Articles Made of LDPE (Bags of Polyethylene) Net Content Per M.T: 1) LDPE Granules = 0.850 M.T (Technical Characteristics: Film Grade, Quality: Standard Polymeric Material, Specification: Packaging) 2) LDPE Recycled Granules = 0.150 M.T (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification : Packaging)	100MT	LDPE GRANULES (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification: Packaging)	89.250MT												
		LDPE Recycled Granules (Technical Characteristics : Film Grade, Quality : Standard Polymeric	15.750MT												

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT

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Library Bhamburda, Dewas

		Material, Specification: Packaging)	
RA may take consequential action as per Policy / Procedures			

	Case No.: 31/5/87-ALC1/2019	Party Name: MOTIBA SILICONE PRIVATE LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
93	HQ File :01/87/050/00142/AM20/	RLA File :08/24/040/00077/AM20/	Lic.No/Date:0810145401 29.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 32/5/87-ALC1/2019	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
94	HQ File :01/87/050/00143/AM20/	RLA File :03/95/040/00148/AM20/	Lic.No/Date:0310829323 29.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 33/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
95	HQ File :01/87/050/00144/AM20/	RLA File :03/95/040/00127/AM20/	Lic.No/Date:0310829349 30.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

	Case No.: 34/5/87-ALC1/2019	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
96	HQ File :01/87/050/00145/AM20/	RLA File :09/24/040/00087/AM20/	Lic.No/Date:0910067602 30.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 35/5/87-ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
97	HQ File :01/87/050/00146/AM20/	RLA File :02/24/040/00024/AM20/	Lic.No/Date:0210209210 30.05.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

	Case No.: 36/5/87-ALC1/2019	Party Name: WELSPUN FLOORING LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
98	HQ File :01/87/050/00147/AM20/	RLA File :09/24/040/00044/AM20/	Lic.No/Date:0910067610 31.05.2019	

Anil Kumar
 उद्योग विभाग/ Dy. DGFT
 विदेश व्यापार महानिदेशालय/ DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm

	Case No.: 37/5/87-ALC1/2019	Party Name: WELSPUN FLOORING LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
99	HQ File :01/87/050/00148/AM20/	RLA File :09/24/040/00045/AM20/	Lic.No/Date:0910067611 31.05.2019	

Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm

	Case No.: 38/5/87-ALC1/2019	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
100	HQ File :01/87/050/00149/AM20/	RLA File :08/24/040/00079/AM20/	Lic.No/Date:0810145425 31.05.2019	

Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm

	Case No.: 39/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
101	HQ File :01/87/050/00150/AM20/	RLA File :03/95/040/00193/AM20/	Lic.No/Date:0310829376 31.05.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter.

	Case No.: 40/5/87-ALC1/2019	Party Name: APPL INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00151/AM20/	RLA File :31/83/040/00142/AM19/	Lic.No/Date:3110067440 04.06.2019	

Decision : The committee considered the case as per agenda and decided to ratify the license as under:

102	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	POLYPROPYLENE COMPOUND APPCOM FGA1320CMN PP 20% TALC REINFORCED	315000Kg	POLYPROPYLENE C120MN POLYPROPYLENE IMPACT COPOLYMER	250000Kg
	RA may take consequential action as per Policy / Procedures			

	Case No.: 41/5/87-ALC1/2019	Party Name: HINDUSTAN NYLONS	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
103	HQ File :01/87/050/00152/AM20/	RLA File :31/83/040/00039/AM20/	Lic.No/Date:3110067441 04.06.2019	

Decision : The committee considered the case as per agenda and decided to ratify the license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
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Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm

110	Case No.: 46/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00157/AM20/	RLA File :03/95/040/00214/AM20/	Lic.No/Date:0310829474 07.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

111

Case No.: 47/5/87-ALC1/2019	Party Name: INDUSTRIAL RUBBER COMPANY	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved												
HQ File :01/87/050/00158/AM20/	RLA File :04/24/040/00055/AM20/	Lic.No/Date:0410165693 07.06.2019													
Decision : The committee considered the case as per agenda and decided to ratify the license as under:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr><tr><td>SOLID RUBBER TYRES (AUTOMOBILE TUBELESS TYRES REINFORCED WITH NYLON TYRE CORD WARPSHEET) AS PER PARA 4.07 OF HBP.</td><td>285000Kg</td><td>UNVULCANISED RUBBERISED FABRIC RUBBERISED COMPUND MIXED WITH NYLON FABRICS, NATURAL RUBBER, SBR, CARBON BLOCK AND RUBBER CHEMICALS</td><td>300000Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	SOLID RUBBER TYRES (AUTOMOBILE TUBELESS TYRES REINFORCED WITH NYLON TYRE CORD WARPSHEET) AS PER PARA 4.07 OF HBP.	285000Kg	UNVULCANISED RUBBERISED FABRIC RUBBERISED COMPUND MIXED WITH NYLON FABRICS, NATURAL RUBBER, SBR, CARBON BLOCK AND RUBBER CHEMICALS	300000Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity												
SOLID RUBBER TYRES (AUTOMOBILE TUBELESS TYRES REINFORCED WITH NYLON TYRE CORD WARPSHEET) AS PER PARA 4.07 OF HBP.	285000Kg	UNVULCANISED RUBBERISED FABRIC RUBBERISED COMPUND MIXED WITH NYLON FABRICS, NATURAL RUBBER, SBR, CARBON BLOCK AND RUBBER CHEMICALS	300000Kg												
RA may take consequential action as per Policy / Procedures															

112	Case No.: 50/5/87-ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00161/AM20/	RLA File :02/24/040/00032/AM20/	Lic.No/Date:0210209233 10.06.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

113	Case No.: 51/5/87-ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00162/AM20/	RLA File :02/24/040/00034/AM20/	Lic.No/Date:0210209234 10.06.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

114	Case No.: 52/5/87-ALC1/2019	Party Name: ASHWIN PLASTIC INDUSTRIES	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File	RLA File	Lic.No/Date:0310829518	

:01/87/050/00163/AM20/	:03/94/040/00183/AM20/	10.06.2019	
Decision : The committee considered the case as per agenda and decided to ratify the license as under:			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity
ARTICLES MADE OF ENGINEERING PLASTICS POLYSULFONE (PSU) NAMELY PART OF MIST ELIMINATOR NET CONTENT : 1)ENGINEERING PLASTICS POLYSULFONE (PSU) :25,248.000 KILOGRAM	25248Kg	ENGINEERING PLASTICS POLYSULFONE (PSU)	26510Kg
RA may take consequential action as per Policy / Procedures			

115	Case No.: 53/5/87-ALC1/2019	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00164/AM20/	RLA File :03/94/040/00002/AM20/	Lic.No/Date:0310829521 10.06.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

116	Case No.: 54/5/87-ALC1/2019	Party Name: CHHAPERIA INTERNATIONAL COMPANY	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00165/AM20/	RLA File :07/24/040/00047/AM20/	Lic.No/Date:0710115030 10.06.2019	
Decision : The committee considered the case as per agenda and decided to ratify the license as under:				
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	PP TAPE CUT TO SIZE 4 MM TO 850 MM	198019Kg	PP TAPE IN JUMBO ROLL FORM 500 MM TO 1000 MM	200000Kg
RA may take consequential action as per Policy / Procedures				

117	Case No.: 55/5/87-ALC1/2019	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00166/AM20/	RLA File :05/24/040/00150/AM20/	Lic.No/Date:0510410908 12.06.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				

118	Case No.: 56/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87- ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00167/AM20/	RLA File :03/95/040/00151/AM20/	Lic.No/Date:0310829581 12.06.2019	

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महासचिव, निदेश व्यापार/Dy. DG
 निदेश व्यापार, मुद्रा निदेशावली/DG
 व्यापार एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter.				
119	Case No.: 57/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00168/AM20/	RLA File :03/95/040/00152/AM20/	Lic.No/Date:0310829583 12.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
120	Case No.: 58/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00169/AM20/	RLA File :03/95/040/00066/AM20/	Lic.No/Date:0310829585 12.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
121	Case No.: 59/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00170/AM20/	RLA File :03/95/040/01375/AM19/	Lic.No/Date:0310829587 12.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
122	Case No.: 60/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00171/AM20/	RLA File :03/95/040/00216/AM20/	Lic.No/Date:0310829589 12.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
123	Case No.: 61/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00172/AM20/	RLA File :03/95/040/00217/AM20/	Lic.No/Date:0310829592 12.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
124	Case No.: 62/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00173/AM20/	RLA File :03/95/040/00067/AM20/	Lic.No/Date:0310829606 13.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
125	Case No.: 63/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred

	HQ File :01/87/050/00174/AM20/	RLA File :03/95/040/00037/AM20/	Lic.No/Date:0310829607 13.06.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
126	Case No.: 64/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00175/AM20/	RLA File :03/95/040/00237/AM20/	Lic.No/Date:0310829609 13.06.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
127	Case No.: 65/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00176/AM20/	RLA File :03/95/040/00238/AM20/	Lic.No/Date:0310829638 14.06.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
128	Case No.: 66/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00177/AM20/	RLA File :03/95/040/01376/AM19/	Lic.No/Date:0310829639 14.06.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
129	Case No.: 67/5/87-ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00178/AM20/	RLA File :02/24/040/00037/AM20/	Lic.No/Date:0210209255 14.06.2019	
	Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm			
130	Case No.: 68/5/87-ALC1/2019	Party Name: MALAYA RUB-TECH INDUSTRIES	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00179/AM20/	RLA File :10/24/040/00018/AM20/	Lic.No/Date:1010060205 14.06.2019	
	Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm			
131	Case No.: 69/5/87-ALC1/2019	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Approved
	HQ File :01/87/050/00180/AM20/	RLA File :05/24/040/00154/AM20/	Lic.No/Date:0510410944 14.06.2019	
	Decision : The committee considered the case as per agenda and decided to ratify the license as under:			

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
TPR/ Thermoplastic Compound / TPE	150000Kg	Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer:	87000Kg
		K-Resin ,Styrene Butadiene Copolymer	70500Kg
RA may take consequential action as per Policy / Procedures			

132	Case No.:70/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00181/AM20/	RLA File :03/95/040/00118/AM20/	Lic.No/Date:0310829672 14.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

133	Case No.:71/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00182/AM20/	RLA File :03/95/040/00258/AM20/	Lic.No/Date:0310829700 17.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

134	Case No.:72/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00183/AM20/	RLA File :03/95/040/00065/AM20/	Lic.No/Date:0310829705 17.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

135	Case No.:73/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00184/AM20/	RLA File :03/95/040/00091/AM20/	Lic.No/Date:0310829706 17.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

136	Case No.:74/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00185/AM20/	RLA File :03/95/040/00150/AM20/	Lic.No/Date:0310829729 17.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

137	Case No.:75/5/87-ALC1/2019	Party Name: GUNJAN PAINTS LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0810145536	

	:01/87/050/00186/AM20/	:08/24/040/00036/AM20/	18.06.2019	
Decision : The committee considered the case as per agenda and noted that hard copy of the application has not been received. Therefore, committee decided that the same may be obtained from RA and firm				
138	Case No.: 76/5/87-ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2019 03.07.2019	Status: Deferred
	HQ File :01/87/050/00187/AM20/	RLA File :03/95/040/00117/AM20/	Lic.No/Date:0310829838 21.06.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			

Meeting ended with a vote of thanks to the Chair.

Dilip Kumar

दिलीप कुमार: DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi